

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
JAMMU

The Registrar General
High Court of J & K
Srinagar

No. 2298-2302 PDSJ/J

Date: 28/8/21

Subject: Application for two days casual leave.


Sir,

Kindly find enclosed herewith, the application for sanction of two days casual leave for 31st of August 2021 & 1st of September 2021 (in original) of Sh. Syed Sarfraz Hussain Shah, Additional District Judge Commercial Court, Jammu with permission to leave the station and to avail holidays falling on 29th & 30th of August 2021 for your kind perusal and necessary action at your end.

Therefore, Presiding Officer MACT, Jammu has been asked to look after the routine charge of the court of Additional District Judge Commercial Court, Jammu during above mentioned leave period or till the officer of the above said court resumes his duty.

With regards.

Yours faithfully,


(M. L. Manhas)
Pr. District & Sessions Judge
Pr. District & Sessions Judge
JAMMU

Copy to the:

1. Secretary to Hon'ble Mr. Justice D. S. Thakur (Administrative Judge for Jammu District) High Court of J&K for information of His Lordship
2. Presiding Officer MACT, Jammu for information and compliance.
3. Additional District Judge Commercial Court, Jammu for information.
4. Office file.
5. e-Court for uploading the same on the official website.


Chief Administrative Officer
Pr. District & Sessions Court
Jammu
JAMMU